GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA

STARRED QUESTION NO. 140

ANSWERED ON 26TH JULY, 2018

COLLECTION OF TOLL TAX

*140. DR. RAVINDRA KUMAR RAY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware that toll tax at Ghanghri Toll plaza located at Giridih district of Jharkhand State is being collected by drunkards and criminals instead of toll plaza employees and the incidents of assault on Government employees and citizens have taken place there several times;
- (b) if so, whether the Government proposes to shut down the said toll plaza or to relocate it within the radius of 3 km of Bagother police station so that the complaints of travellers are acted upon immediately;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 140 ON $26^{\rm TH}$ JULY, 2018 ASKED BY DR. RAVINDRA KUMAR RAY REGARDING 'COLLECTION OF TOLL TAX'

- (a) The Ghanghari toll plaza is a temporary toll plaza. There is no complaint regarding assault on Government employees and citizens by the toll contractor except few complaints regarding poor infrastructure, rude behaviour & overcharging. The Toll Plaza is frequently visited by field officials of National Highway Authority of India to examine the complaints and address the grievances of road users.
- (b) to (d) This temporary toll plaza is to be shifted from km 346.100 (Ghanghari) to km 350.390 (near Kulgo Village) under the 6-laning work on Gorhar-Khairatunda stretchafter completion of road work as well as toll plaza. The work for 6-laning of Gorhar-Khairatunda stretch has already been awarded and agreement has been signed in April, 2018.
